

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT- II)**

**Item No. 303**  
**CP(CAA)-05/ND/2024**  
**New IA-249/2024**

**IN THE MATTER OF:**

**Agra Chains Pvt. Ltd. and ACPL Exports  
Private Limited**

**... Applicant/Petitioner**

**Under Section: 230-232**

**Order delivered on 18.07.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Saheb Singh Chadha, Adv. Hita Sharma in  
IA-249/2024

**For the RP** :

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-249/2024: For the reasons stated therein, the IA is allowed and the hearing qua CP(CAA)-05/ND/2024 is expedited to 28.08.2024.**

**Sd/-**

**(SUBRATA KUMAR DASH)  
MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)  
MEMBER (J)**